

- (iii) Annual Report and Accounts of the South India Textile Research Association, Coimbatore, for the year 1997-98, together with the Auditor's Report on the Accounts. [Placed in Library. *See* No. L.T. 1264/99]
- (iv) Annual Report and Accounts of the Northern India Textile Research Association, Ghaziabad, for the year 1997-98, together with the Auditor's Report on the Accounts. [Placed in Library. *See* No. L.T. 1265/99]
- (v) Review by Government on the working of the above Associations. [Placed in Library. *See* No. L.T. 1266/99]
- (vi) Statement giving reasons for the delay in laying the papers mentioned at (i) to (iv) above.

Reports and Accounts (1998-99, 1997-98) of the National oilseeds and Vegetables Oils Development Board and National Horticulture Board, Gurgaon and National Federation of State Co-operative Banks Ltd. Navi Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): Sir, to lay on the Table —

I. A copy (in English and Hindi) of the following papers, under sub-section (4) of section 14 and under section (4) of section 16 of the National Oilseeds and Vegetable Oils Development Board Act, 1983 :—

- (a) Fifteenth Annual Report and Accounts of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board. [Placed in Library. *See* No. L.T. 1278/99]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Fourteenth Annual Report and Accounts of the National Horticulture Board, Gurgaon, for the year 1997-98, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1178/99]
- (ii)(a) Fifteenth Annual Report and Accounts of the National Horticulture Board, Gurgaon, for the year 1998-99, together with the Auditor's Report on the Accounts.
Review by Government on the working of the above Board.
[Placed in Library. See No. L.T. 1180/99]
- (iii)(a) Thirty-sixth Annual Report of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 1998-99.
(b) Annual Accounts of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 1998-99, and the Audit Report thereon.
(c) Review by Government on the working of the above Banks.
[Placed in Library. See No. L.T. 1182/99]

Reports and Accounts (1998-99) of the Bharat Immunotronics and Biologicals Ltd. Bulandshahar, Uttar Pradesh

श्री बच्चू सिंह रावत : श्रीमान मैं: कंपनी अधिनियम, 1956 की धारा 619 की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(क) 1998-99 के वर्ष के लिए भारत इम्युनोलॉजिकल्स एण्ड बायोलॉजिकल्स कारपोरेशन लिमिटेड, बुलन्दशहर, उत्तर प्रदेश का दसवां वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

(ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण।
[पुस्तकालय में रखी गई दिखिये सं. ए०ल०टी०1059/99]